

## Declaration of Assets and Liabilities

Year 2021

I, Shaily Kumari, son/daughter/wife of Nisay Kumar, Singh  
 aged 40 years, belonging to Bihar Legislative Assembly  
 service and presently working as Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50000/-	65000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Sukanya Samriddhi 10000/- Monthly (Dec 2020)	Sukanya Samriddhi 150000/- Yearly (2018)			
(iii)	Bonds, Debentures and Shares in companies	DLIC Policy NO-523254 497 6338/Yearly 523256				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	327 6706/- Yearly	HDFC 5000/- monthly franchise templeton			
(v)	Motor Vehicles (details of make, etc.)	Hyundai i20 Active (2017)	SCOOTER Honda Aviator (2012)			
(vi)	Jewellery (give details of weight and value)	865gm Gold 349.335 gm Silver	250gm Gold			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Shaily Kumari

30/01/2021

3/4/2021

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राम  
5.2.2021

1433  
05/02/21



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Purnea Kasba 3947 Dhun 396, 2 Katta 13 Dhun 900000/-				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Kan Karbagh Main Road Patna-20 533 P 546 P 10000/- sq feet 110000000/-			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ..... /-
(a)	(i) Loans from Banks	Bihar Vidhan Mandal Branch	900000/-
	(ii) Loans from financial institutions	(Personal Loan)	
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Shaily Kumari



	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2019-20 42072/- BNUPK 8723 Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

PTS/BLA - 1314

Gender :-

F (M/F)

Date of Birth :-

0 5 0 2 1 9 8 0 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Bihar Legislative Assembly Secretariat, Patna  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... Shaily Kumari

Name of Employee: ..... SHAILY KUMARI

Designation: ..... Assistant

Department: Bihar Legislative Secretariat  
Patna.

Place: Patna

Date: 03/02/21

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Shaily Kumari